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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA 38/16	TP 248/16	For Orders	621A	Manipal Integrated Services P. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

PCS for petitioner Company is present. It appears from the record that there is some confusion with regard to the Directors who were in default and originally Company Petition was filed by the Company only for compounding and the PCS also informed the Tribunal that the offence may be compounding be done only against the Company which has filed the original application for compounding.

Petition is posted for orders to 20.03.2017.


MEMBER (J)


MEMBER (T)